NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 157/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

HCL Services Limited

V/s.

Universal Commodity Exchange Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

7 Adv. Kristika
Chinka i/b.

LLILS

DESIGNATION SIGNATURE

<u>ORDER</u>

TCP No. 157/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 11.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)